

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-05-2024 AT 10:30 AM**

CP (CAA) No. 09/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Medsamrt Logistics Pvt Ltd (Transferor Company) & M/s. Keimed Pvt Ltd
(Transferee Company) **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Sanjay Kishore, for petitioner present through Video Conference.

None appeared for the authorities.

Final report filed. Heard. **For orders on 13.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)